

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA(IB) No. 518/KB/2017
In
C.P.No.421/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M

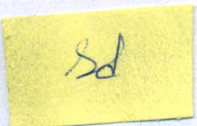
Name of the Company	Punjab National Bank- Vs- Mintri Tea Co. Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

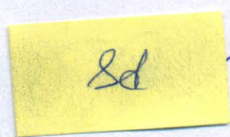
ORDER

No one is present from either side.

C.A. (IB) No. 518/KB/2017 has been filed in connection with C.P. No. 421/KB/2017, which is already listed on 30/11/2017.

List CA (IB) No. 518/KB/2017 on 30/11/2017 for disposal along with the C.P.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)